

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.101
CP(IB) 587 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..12/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Satya Ranjan Prasad, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Monaal Davawala, Ld. Adv.
For the Corporate Debtor : Mr. Devashish K Trivedi, Ld. Adv.

ORDER

The matter stands adjourned for further consideration on 30.08.2022.

-SD-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)